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Title: Introduction of the Direct Taxes Code, 2010.

MR. DEPUTY-SPEAKER: Shri Pranab Mukherjee to introduce the Bill.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Mr. Deputy-Speaker, Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to direct taxes.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the law relating to direct taxes."

*The motion was adopted.*

SHRI PRANAB MUKHERJEE: Sir, I introduce the Bill.

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